

IN THE HIGH COURT OF BOMBAY AT GOA

LD-VC-CW-335-2020

Prakash H. Dabholkar

...Petitioner.

Versus

Crom Clinical Resort &
Medical Tourism Pvt. Ltd.

... Respondents

Ms. A. Araujo, Advocate for the petitioner.

Coram: - DAMA SESHADRI NAIDU, J.

Date: -4th January 2021.

PC.

Registry will verify whether the notice has been sent to the respondent and put up a note. Post the matter on 11.1.2021.

DAMA SESHADRI NAIDU, J.

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